

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.06.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1011 of 2020 & I.A. No. 2753 of 2020	Power Grid Corporation of India Ltd. Vs. Summit Binani & Anr.	Ranjitha Ramachandran	Misha-R1 Prabh Simran Kaur Charu Bansal-R1 Praful Goyal-R2 Shivangi Kumar-RP

For Admission (Fresh Case)

2.	Comp. App. (AT) (Ins) No. 324 of 2021	Manoj Kumar Srivastava & Anr. Vs. Anil Kumar Jain and Ors.	Milan Singh Negi	Abhishek Anand-RP
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For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 556 of 2020	Invest Assets Securitisation & Reconstruction Pvt. Ltd. Vs. Girnar Fibers Ltd.	Harsh Garg	Manish Jain
4.	Comp. App (AT) (Ins) No. 909 of 2020 & I.A. Nos. 2947, 2948 of 2020	Anil kaneria & Ors. Vs. Vineeta Maheshwari RP of Kaneria Granito Ltd.	Abhishek Garg	Ravi Raghunath Vineeta Maheshwari-RP
5.	Comp. App. (AT) (Ins) No. 67 of 2021	Shri Om Prakash Patel Vs. Raj Rajeshwari Sugar Pvt. Ltd. Through IRP & Anr.	Kumud Shekhar	Amresh Shukla –IRP S.M. Tripathi Natasha Dhruvan Shah-R1 Pramod Kumar Upadhaya-R2

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By order of Hon'ble Officiating Chairperson
-sd/-
Registrar